

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:271
ANSWERED ON:06.12.2013
ABOLITION OF SECURITIES TRANSACTION TAX
Krishnaswamy Shri M.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any proposal to abolish the securities transaction tax;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the views of the market in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): No, Sir.

(b): Does not arise, in view of reply to part (a) above.

(c): The market regulator, Securities and Exchange Board of India (SEBI) and the Government have, in the past, received requests from the market participants seeking reduction in Securities Transaction Tax (STT) rates on account of increasing transaction cost as compared to other global markets. Accordingly, STT was reduced for certain segments, vide. Union Budget 2012-13 and Union Budget 2013-14.